

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

M.A. 173 of 1997
(OA 395 of 1997)

Date of order: 15.12.97.

Present : Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

KRISHNA CH. MONDAL & ORS

VS.

UNION OF INDIA & ORS.

For applicants : Mr. B. Chatterjee, counsel.

For respondents : Mr. B. Mukherjee, counsel.

When the M.A. was taken up for hearing and orders, Mr. B.Chatterjee, ld. counsel for the applicants, submits that the applicants are not willing to press this application. In view of the submission, the application has become infructuous and hence it is dismissed for non-prosecution. Mr. B.Mukherjee, ld. counsel, is present for the respondents.


MEMBER (J)


MEMBER (A)